



LOK SABHA SECRETARIAT
PRESS RELEASE

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Shri **P.C. Gaddigoudar**, M.P. and Chairperson, Standing Committee on Agriculture (2019-20), presented the Ninth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21) of the Ministry of Agriculture and Farmers' Welfare (Department of Agriculture, Cooperation and Farmers' Welfare) to Lok Sabha today, the 03 March, 2020.

Some of the important recommendations of the Committee are as under:

<p>Need for enhancement in allocations of Important Schemes</p>	<p>Observing the need for enhancement in allocations for implementation of important Schemes such as PM-Krishi Sinchayee Yojana, Rashtriya Krishi Vikash Yojana, Krishnonati Yojana etc. for providing more support to farmers in order to achieve the aim of doubling the income by 2022, the Committee recommended the Government to enhance the allocations for agriculture sector.</p> <p style="text-align: right;">Recommendation No.1</p>
<p>Status of Utilization Certificates</p>	<p>The Committee while expressing concern over non-submission of UCs by the respective States/UTs, the Committee opined about the need of enhancing the time period for submission of UCs in Schemes involving Infrastructure Projects and need to enhance the level of subsidy under Schemes like PMKSY so that States do not face crunch of funds and are able to submit UCs within stipulated time period. The Committte, also desired the Department to take up these issues with the Ministry of Finance in order to enhance the level of utilization of funds under various Schemes in Agriculture and Allied sectors.</p> <p style="text-align: right;">Recommendation No.3</p>
<p>Revenue Receipts</p>	<p>The Committee observed that despite having various heads for receipt of revenue earned by the various Division and Institutions, the Department is not</p>

	<p>showing these in Detailed Demands for Grants as Recoveries in the Revenue Section. The Committee were of the view that including these Revenue Receipts in Demands submitted to Parliament will be very helpful in showing true picture of Government Finances. The Committee, therefore, desired the Department to take necessary steps in consultation with Ministry of Finance for inclusion of Revenue Receipts being earned by their various Division and Institutions.</p> <p style="text-align: right;">Recommendation No.4</p>
<p>Pradhan Mantri Kisan Maan Dhan Yojana</p>	<p>While expressing concern over low level of enrolment under the Scheme till date, the Committee recommended the Department to undertaken a Special Drive for enhancing the enrolment under the Scheme and also spread wide publicity about the benefits of the Scheme by way of holding demonstrations at the ground level in the villages and through various other social mediums. The Committee also desired the Department to explore the possibility of including Landless Farmers under the Scheme.</p> <p style="text-align: right;">Recommendation No.8</p>
<p>Pradhan Mantri Krishi Sinchai Yojana (PMKSY) - Per Drop More Crop</p>	<p>The Committee while observing the need of use of micro-irrigation methods such as drip/sprinkler irrigation to become a norm in Indian agriculture due to scarcity of water caused due to climatic changes associated with global warming, have desired the Ministry to enhance the level of utilization of funds under the Scheme. The Committee further desired the Government to enhance the Allocations under the Scheme so that more numbers of farmers could be covered.</p> <p style="text-align: right;">Recommendation No.9</p>